

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 46(ND)/2017  
CA NO.

CORAM:


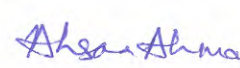
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: M/s. Subhas Chander Manocha & Ors.  
Vs  
M/s Manocha Polymers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DR. U.K. Chaudhary,	Adv.	Petitioners	
2.	MR. Himanshu Vij,	Adv.		
3.	MS. Rajana Roy Gawai,	Adv.		
4.	MS. Vasudha Sen,	Adv.		
5.	MR. Poojinder Tawas,	Adv.		
6.	MR. KANAV VDHRA	Adv.	Respondents	
7.	MR. SHARAD RAJWANSHI	PCS		
8.	AHSAN AHMAD	ADV.		

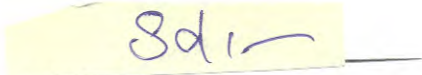
9. Mr. Saad k. Sunay, Adv., Resp.

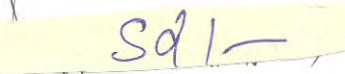
**ORDER**

Cost has not been paid and it is stated that the same shall be paid before  
the next date of hearing.

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On the joint request of the learned Counsel for the parties, the hearing is deferred to 18<sup>th</sup> May, 2017. If need arises, the proceedings will continue on 19<sup>th</sup> May, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(R.VARADHARAJAN)**  
**MEMBER(JUDICIAL)**

04.05.2017  
V.Sethi